

Office of the District & Sessions Judge, Sheikhpura.

Order No 05/(G) /2022.

Dated 05.01.2022.

In view of Hon'ble Court's letter no. 73-109/A.D. (Misc.)/IV-71-2022, dated 03rd day of January, 2022 and in view of sudden surge in COVID-19 due to its new variants, in which the Hon'ble Court has been pleased to direct all the District & Sessions Judges of Bihar **to function the courts in physical/hybrid/virtual mode**, in the manner as suitable to requirements, **in consultation with the Hon'ble Inspecting Judge** of Judgeship.

Furthermore, the Hon'ble Court has also directed to take appropriate steps, for smooth functioning of Courts while taking all necessary measures as per the prevailing COVID-19 guidelines of Central Government / State Government and follow S.O.Ps. as directed by Hon'ble Court.

So taking in view of direction of Hon'ble High Court, Patna and taking in view of fact that Hon'ble Inspecting Judge is under treatment and so in the light of consultation and direction given by Registrar General, Hon'ble High Court of Judicature at Patna with regard to functioning of District Court, Sheikhpura through physical mode along with virtual mode and to avoid congregation and to ensure minimum footfall in the court premises as per the prevailing COVID-19 guidelines of Central Government / State Government and S.O.P as directed by Hon'ble Court. The arrangement of physical and virtual court proceeding of all courts situated in this Judgeship is mentioned as below in tabular form:-

Sl. NO.	Name of the Officer	Designation	Physical Court proceeding day	Virtual Cort proceeding day	Timing and slots for studio based virtual court room no. 2(on First floor)	Timing and slots for studio based virtual court room no. 1 (on Ground floor)
1.	Sri Jitendra Kumar Dubey	District & Sessions Judge, Sheikhpura	TUESDAY, THURSDAY, SATURDAY	MONDAY, WEDNESDAY, FRIDAY,	10:30 A.M TO 11:30 A.M	-----
2.	Hasmuddin Ansari	Principal Judge, Family Court, Sheikhpura	MONDAY, WEDNESDAY, FRIDAY,	TUESDAY, THURSDAY, SATURDAY	-----	12:00 NOON to 01:00 P.M
3.	Sri. Md. Gheyasuddin	Additional District & Sessions Judge 1 st , Sheikhpura	TUESDAY, THURSDAY, SATURDAY	MONDAY, WEDNESDAY, FRIDAY,	11:30 A.M to 12:30 P.M	-----

4.	Sri Rajeev Kumar-III	Additional District & Sessions Judge IInd, Sheikhpura	MONDAY, WEDNESDAY, FRIDAY,	TUESDAY, THURSDAY, SATURDAY	02:00 P.M to 03:00 P.M	-----
5.	Sri Basant Kumar	Additional District & Sessions Judge Vith, Sheikhpura	TUESDAY, THURSDAY, SATURDAY	MONDAY, WEDNESDAY, FRIDAY,	-----	01:00 P.M to 01:30 P.M and 02:00 P.M to 02:30 P.M
6.	Sri Sanjay Singh	Additional District & Sessions Judge IIIrd, Sheikhpura	MONDAY, WEDNESDAY, FRIDAY,	TUESDAY, THURSDAY, SATURDAY	12:30 P.M to 01:30 P.M	
7.	C.J.M-cum-A.S.J I-cum-Sub Judge IInd		TUESDAY, THURSDAY, SATURDAY	MONDAY, WEDNESDAY, FRIDAY,	-----	10:30 A.M TO 12:00 NOON
8.	Sri Rajesh Kumar-IV	A.C.J.M II-cum-Sub Judge III and I/C A.C.J.M I-cum-Sub Judge I	MONDAY, WEDNESDAY, FRIDAY,	TUESDAY, THURSDAY, SATURDAY	03:00 P.M to 03:30 P.M	
9.	Sri Jigar Shah	A.C.J.M III-cum-Sub Judge IV	TUESDAY, THURSDAY, SATURDAY	MONDAY, WEDNESDAY, FRIDAY,	-----	02:30 P.M to 03:00 P.M

10.	Sri Radhe Shyam	Munsif-cum-I/C A.M III	TUESDAY, THURSDAY, SATURDAY	MONDAY, WEDNESDAY, FRIDAY,		03:00 P.M to 04:00 P.M
11.	S.D.J.M		MONDAY, WEDNESDAY, FRIDAY,	TUESDAY, THURSDAY, SATURDAY	03:30 P.M to 04:00 P.M	
12.	Smt. Sonal Biswas	J.M 1 st Class-I/C Sri Radhe Shyam J.M 1 st Class-cum-I/C S.D.J.M-cum-I/C P.M, J.J.B-cum-I/C Sri Jigar Shah J.M 1 st Class	TUESDAY, THURSDAY, SATURDAY	MONDAY, WEDNESDAY, FRIDAY,	04:00 P.M to 04:30 P.M	
13.	Sri Jitendra Kumar	J.M IInd Class	MONDAY, WEDNESDAY, FRIDAY,	TUESDAY, THURSDAY, SATURDAY		04:00 P.M to 04:30 P.M

Principal Magistrate, J.J.B, Sheikhpura will hold physical court proceeding on MONDAY, WEDNESDAY, FRIDAY and virtual court proceeding on TUESDAY, THURSDAY, SATURDAY.

Above timeslot is allotted only for Studio Based Court in virtual mode. However, the Judicial officers remain available for work in virtual mode and will utilize the other digital means for holding hearing of the court in virtual mode during remaining period of court hour. All presiding officer, members of the Bar & stakeholder are requested/directed to ensure minimum footfall. Nazir and Court Manager is directed to ensure proper sanitization in civil court premises, ijlas, offices and virtual court rooms on daily basis.

The General Secretary, District Bar Association, Sheikhpura is requested to impress upon the learned members of Bar to avoid congregation and to ensure minimum footfall in the court premiss and to follow COVID-19 guidelines of Central Government / State Government and S.O.P as directed by Hon'ble Court. Only learned Advocates will be allowed to enter into the Studio Based Court room as per timeslots.

The above order is come into force with immediate effect till further order this hybrid mode be continued.

Inform all concerned at once for needful.

Sd/-
District & Sessions Judge,
Sheikhpura.
05.01.2022.